

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

PALRED TECHNOLOGIES LIMITED

(Formerly known as "Four Soft Limited")
(CIN: L72200AP1999PLC033131)

Registered Office: Plot No 2, 8-2-703/2/B, Road No 12, Banjara Hills, Hyderabad-500 034.
Tel : +91 40 66384916, **Fax:** +91 40 66384915, **Email :** company@palred.com, **Web:** www.palred.com

Open Offer for Acquisition of 1,01,49,700 Equity Shares from the Shareholders of Palred Technologies Limited (formerly known as "Four Soft Limited") ('Target Company') by Mr. Palem Srikanth Reddy ('Acquirer') along with Ms. Stuthi Reddy ('Person Acting in Concert'/'PAC')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirer and the PAC in connection with the Open Offer made by the Acquirer along with the PAC, to acquire 1,01,49,700 fully paid-up equity shares of face value of Rs.5 each of the Target Company ('Equity Shares'), representing 26% of the Voting Capital of the Target Company ('Offer') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on August 11, 2014 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Vaarthha	Telugu	Hyderabad

However, the DPS was published on August 25, 2014 (Monday) in the Mumbai edition of Mumbai Lakshadeep (Marathi).

- Name of the Target Company : Palred Technologies Limited
- Name of the Acquirer/PAC : a) Mr. Palem Srikanth Reddy (Acquirer)
b) Ms. Stuthi Reddy (PAC)
- Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Offer : Karvy Computer share (P) Limited
- Offer Details
a.Date of Opening of the Offer : October 17, 2014 (Friday)
b.Date of Closure of the Offer : November 03, 2014 (Monday)
- Date of Payment of Consideration and communication of Rejection/Acceptance : November 07, 2014 (Friday)
- Details of Acquisition :**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in Rs.)	Rs.16.70		Rs.16.70	
7.2.	Aggregate number of shares tendered	Not Applicable		89,86,631	
7.3.	Aggregate number of shares accepted	1,01,49,700*		89,80,901	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs.16,94,99,990.00*		Rs.14,99,81,046.70	
7.5.	Shareholding of the Acquirer/ PAC before Public Announcement (No. & %) ·Acquirer ·PAC ·Other Promoter Group Entities	89,20,607 (22.85%) NIL 4,15,796 (1.07%)		89,20,607 (22.85%) NIL 4,15,796 (1.07%)	
7.6.	Shares Acquired by way of Agreements ·Number ·% of Fully Diluted Equity Share Capital	NIL Not Applicable		NIL Not Applicable	
7.7.	Shares Acquired by way of Open Offer ·Number ·% of Fully Diluted Equity Share	1,01,49,700* 26.00%*		89,80,901 23.01%	
7.8.	Shares acquired after Detailed Public Statement ·Number ·Price of the shares acquired	Nil Not Applicable		Nil Not Applicable	
7.9.	Post Offer Shareholding: · Acquirer · PAC · Other Promoter Group Entity	No 1,90,70,307* NIL 4,15,796	% of Fully Diluted Equity Share Capital 48.85%* NIL 1.07%	No 1,79,01,508 NIL 4,15,796	% of Fully Diluted Equity Share Capital 45.86% NIL 1.07%
7.10.	Pre & Post offer shareholding of the Public · Number · % of Fully Diluted Equity Share	Pre Offer 2,97,00,567 76.08%	Post Offer 1,95,50,867* 50.08%*	Pre Offer 2,97,00,567 76.08%	Post Offer 2,07,19,666 53.07%

* Assuming full acceptance in the Offer.

- The Acquirer and PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated October 04, 2014.

Issued by the Manager to the Offer for and on behalf of the Acquirer and PAC:



Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996
SEBI Regn No.: INM000012128
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai-400 057
Tel. No.: +91 22 261 23207
Fax No.: +91 22 2612 3208
Contact Person: Mr. Manish Gaur
Email: openoffer@markcorporateadvisors.com

Place: Mumbai
Date: November 11, 2014